

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/1186/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Debasish Bhattacharjee,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 18th February, 2020.

Sub:- **Headquarter leave permission.**

Ref:- Your letter No. JHD. 1/2021/8/584, dtd. 12.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission with the official vehicle along with the attached Driver, at your own cost, from the evening of 22.02.2021 till the morning of 26.02.2021, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/1187/A, dated 18.2.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)